

फिर से बिछाने के लिए एक त्वरित मार्ग निर्धारण और यातायात मूल्यांकन किया गया है।

(ख) और (ग) मूल्यांकन रिपोर्ट से पता चला है कि सरायगढ़-राधोपुर मार्ग (13 किलोमीटर) में लाइन को फिर से बिछाने पर लगभग 58 लाख रुपये की लागत आयेगी और वित्तीय दृष्टि से यह लाभप्रद नहीं होगी। इस लिए अभी इस लाइन के फिर से बिछाये जाने की सम्भावना नहीं है।

(घ) जी नहीं।

(ङ) प्रश्न नहीं उठता।

#### **Election Commission's Report on Deficiencies during recent Elections**

3952. SHRI DEVLINDER SINGH GARCHA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Election Commission have submitted a report to Government on the deficiencies noticed during the recent elections to the Lok Sabha; and

(b) if so, the broad recommendations of the Commission and reaction of Government thereto?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) No, Sir.

(b) Does not arise.

#### **Central Engineering Service Qualifying Marks**

3953. SHRI S. D. SOMASUNDARAM: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 9291 on the 12th May, 1970 regarding recruitment of Engineers through Union Public Service Commission and state:

(a) the reasons under which the qualifying marks prescribed by the Union Public Service Commission for Central Engineering Services from time to time are treated as confidential by the Commission; and

(b) whether the Commission have been given certain discretion to fix qualifying marks in any or all subjects only to carry the assigned works without any difficulty and prejudice but not to lower the limit to fill up the quota given to them?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

#### **Direct Recruitment to Central Engineering Service and Central Electrical Engineering Service**

3954. SHRI S. D. SOMASUNDARAM: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 9291 on the 12th May, 1970 regarding recruitment of Engineers through Union Public Service Commission and state the progress so far made regarding the stoppage of direct recruitment to Central Engineering Service Class II and Central Electrical Engineering Service Class II since last one year?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): The matter is still under consideration of the Government.

#### **Setting up of Industries in Saharsa District (Bihar)**

3955. SHRI CHIRANJIB JHA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state the names and locations of industries proposed to be set up by Government in Saharsa District (Bihar) with a view to developing this backward district and to provide employment to the people of this area?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): Government have selected certain districts/areas (as per statement attached) for grant of concessional finance from the financial institutions for starting industries there. Saharsa, in the State of Bihar, is one of the districts selected for the purpose. The concessions and the facilities to be allowed by the financial institutions will help to accelerate the pace of industrial development in these districts and it is hoped that the entrepreneurs would take full

benefit of the various concessions and thus provide employment opportunities to an increasing number of persons. For the present, this

Ministry has no proposal under consideration for setting up any particular industry in Sahara..

*Statement*

Industrially Backward Districts selected for concessional finance from the Financial Institutions.

S. No.	State	Districts
1.	Andhra Pradesh	Nalgonda, Madak, Mahbubnagar, Karimnagar, Warangal, Khammam, Chittoor, Anantapur, Kurnool and Nizamabad.
2.	Assam	Goalpara, Cachar, Nowgona, Kamrup, Mikir Hills and Mizo Hill district.
3.	Bihar	Santhal Parganas, Bhaagalpur, Palamau, Champaran, Saran, Darbhanga, Purnea, Muzaffarpur and Saharsa.
4.	Gujarat	Panchmahals, Kutch, Amroli, Broach, Sabarkanta, Banaskantha, Bhavnagar, Mehsana and Surendernagar.
5.	Haryana	Mohindergarh, Hisar and Jhinda.
6.	Himachal Pradesh	Chamba, Kinnaur, Kangra, Kulu, Lahaul and Spiti.
7.	Jammu & Kashmir	Srinagar, Anantnag, Baramulla, Jammu, Kathua, Udhampur, Doda, Ladakh, Poonch and Rajouri.
8.	Kerala	Alleppey, Trivandrum Cannanore, Trichur and Malapuram.
9.	Madhya Pradesh	Bastar, Mandla, Surguja, Seoni, Jhalua, Balaghat, Bilaspur, Sindh, Betul, Raigarh, Raipur, Dhar, Tikamgarh, Rajgarh, Kargono, Shahajpur, Shivpuri, Chindwara, Rewa, Panna, Dewas, Mandasaur, Chhatarpur, Guna, Datia, Morena, Vidisha, Nainsimbapur, Raisen, Hoshangabad, Damoh, Bhind, and Sagar.
10.	Maharashtra	Bir, Osmanabad, Bhandara, Ratnagiri, Aurangabad, Yeotmal, Chanda, Dhulia, Buldhana, Nanded, Parbhandi, Jalgaon and Colaba.
11.	Meghalaya	Both the districts of United Khasi and Jaintia Hills and Garo Hills.
12.	Mysore	Belgaum, Bidar, Bijapur, Dharwar, Gulbarga, Hassan, Mysore, North Kanara, Raichur, South Kanara and Tumkur.
13.	Nagaland	Kohima, Mokokchung, and Tuensang.

S. No.	State	Districts
14.	Orissa	Bolangir, Mayurbhanj, Dhenkanal, Kalahandi, Balasore, Keonjhar, Koraput and Phulbani.
15.	Punjab	Hoshiarpur, Bhatinda, Gurdaspur and Sangrur.
16.	Rajasthan	Jalore, Banswara, Dungarpur, Nagaur, Churu, Alwar, Tonk, Udaipur, Jodhpur, Jhunjhunu, Sikar, Sirohi, Bhilwara, Jhalawar, Jaisalmer and Barmer.
17.	Tamil Nadu	South Arcot, Thiruchirappalli, Madurai, Ramanathapuram, Kanyakumari, North Arcot, Thanjavur and Dharmapuri.
18.	Uttar Pradesh	Almora, Azamgarh, Bahraich, Banda, Ballia, Badaun, Chamoli, Fatehpur, Garhwal, Ghazipur, Hamirpur, Hardoi, Pilibhit, Jalaun, Jaunpur, Jhansi, Maiupuri, Pithoragarh, Pratapgarh, Rae Bareilly, Sultanpur, Tehri Garhwal, Unnao, Uttar Kashi, Barabanki, Basti, Bulandshahr, Etah, Etawah, Faizabad, Gonda, Mathura, Farrukhabad, Moradabad, Shahjahanpur and Deoria.
19.	West Bengal	Purulia, Bankura, Midnapur, Darjeeling, Malda, Cooch Bihar, West Dinajpur and Murshidabad.

#### UNION TERRITORIES

1. Andaman & Nicobar Islands.	Entire area
2. Chandigarh	Nil
3. Dadra & Nagar Haveli	Entire area
4. Delhi	Nil
5. Goa, Daman & Diu	Entire area
6. Laccadive & Minicoy Islands	Amindive, the inhabited Islands.
7. Manipur	Entire area.
8. NEFA	Entire area.
9. Pondicherry	Entire area.
10. Tripura	Entire area.

**Examination of opinion of Attorney General on question on Licence issued before passing on Monopolies Bill**

3956. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have since examined the opinion of the Attorney-General on

the question of including the letters of intent and/or industrial licences issued before the passage of the Monopolies Bill which according to him come also within the purview of the Monopolies and Restrictive Trade Practices Act, 1969 ; and

(b) if so, the decision arrived at thereon by Government ?